Payment of States’ GST Share

*91. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that States’ share of Goods and Services Tax (GST) amount are not being paid to them on regular basis;

(b) if so, the details thereof along with the reasons therefor; and

(c) the details of GST share amount of each State due with the Government at present?

ANSWER

THE MINISTER OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) to (c): A Statement is laid on the Table of the House.

*****
(a): No State’s share of Goods and Services Tax (GST) is pending with Union of India to be paid to the States.

(b) & (c): Does not arise in view of (a) above.

******